

HIGH COURT OF TRIPURA
AGARTALA

CIRCULAR

Dated, Agartala, the 20th November, 2020

In supersession of the previous circular, His Lordship Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges of the High Court as Portfolio Judges for the Districts shown against their Lordships' names:

Name of the Hon'ble Portfolio Judge(s)	Name of the District(s)
Hon'ble Mr. Justice S. Talapatra	West Tripura District, Gomati District, South Tripura District & North Tripura District
Hon'ble Mr. Justice Arindam Lodh	Dhalai District, Sepahijala District & Khowai District
Hon'ble Mr. Justice S. G. Chattopadhyay	Unakoti District

This will come into force with immediate effect.

By order,

Sd/–

(V. Pandey)
Registrar (Judicial)

No.F.44(11)–HC/2013–2020/ 16846–909

20th November, 2020

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;

04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The District & Sessions Judge, South Tripura District, Belonia/Gomati District, Udaipur/West Tripura District, Agartala/Unakoti District, Kailashahar/North Tripura District, Dharmanagar/ Khowai District, Khowai/Dhalai District, Ambassa/Sepahijala District, Sonamura;
06. The Judge, Family Court, Kailashahar, Unakoti District/Agartala, West Tripura District/Udaipur, Gomati District/Ambassa, Dhalai District/Khowai, Khowai District/ Sonamura, Sepahijala District;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Chief Judicial Magistrate, Khowai District, Khowai/Sepahijala District, Sonamura/ Gomati District, Udaipur/West Tripura District, Agartala/South Tripura District, Belonia/North Tripura District, Dharmanagar/Unakoti District, Kailashahar/Dhalai District, Ambassa;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Assistant Registrar(s), High Court of Tripura, Agartala;
14. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading of the same in the official website of the High Court;
15. All the Superintendents, High Court of Tripura, Agartala;
16. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
17. The Court Master(s), High Court of Tripura, Agartala;
18. The Bench Clerk(s), High Court of Tripura, Agartala; and
19. Order File.


20.11.2020

Registrar (Judicial)